

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-17/2015/6414/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the th 19 July, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/23/1972 dtd 17.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 21.07.2023 till the morning of 24.07.2023**. The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-17/2015/6415/A, dated , 19-07-23

Copy to:

✓. The Project Manager, Gauhati High Court, Guwahati.

Sd/-

JT. REGISTRAR (VIGILANCE)

Sd/-